

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III
(SPECIAL BENCH)

8. C.P.(IB)-132(MB)/2022

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: Srei Equipment Finance Limited

V/s.

Shweta Housing and Hospitality Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Darshit Dave a/w. Harshad Vyas i/b. AVP Partners, counsel appearing
for the Petitioner, Ms. Sanjana Pandey i/b Akash Menon, counsel appearing
for the Corporate Debtor are present through virtual hearing.

Pleadings are completed in this matter.

List this matter before regular Bench on **17.04.2023** high on board for
hearing.

Sd/-
MADHU SINHA
Member (Technical)

//SKS//

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)